Written Answers [RAJYA SABHA]

I.

charge of negligance of duty, wilful absence, misbehaviour or involvement in smuggling of smark, etc. In the 22 cases in which enquiry has been completed, 10 have been issued warning/ censured, In 6 cases the punishments of with-holding of increment/reduction in pay have been awarded. In the remaining cases, the charges against the concerned officials were not proved.

(b) 238 additional posts including the post of full-time I.G. (Prison) have been sanctioned for the Central jail, Tihar. 6 more vehicles have also been sanctioned. A number of walkie-talkie and wireless sets have been provided and a control room has been set up at Tihar Jail.

(c) During the year 1983, 3 complaints were received and in the year 1985 one complaint was received.

' Puniab Government's Demand for another Commission to settle Territorial Claims

1399. SHRI SHEO KUMAR MISHRA:

SHRI KAPIL VERMA:

Will Ministe'r of HOME the AFFAIRS be pleased to state:

Punjab Government (a) whether has urged the Central Government to set up a Commission to look into the ferritorial claims of Punjab and Haryana under clause 7.4 of the Prime Minister-Longowal accord; and

(b) if so, what is the Central Government's reaction in this regard?

MINISTER THE OF HOME AFFAIRS (SHRI P. V. NARASIHMA RAO): (a) No, Sir.

(b) Does not arise.

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#### Effecting Economy in Defence Expenditure

## 1400. SHRI KAPIL VERMA: SHRI SHEO KUMAR MISHRA:

Will the PRIME MINISTER be pleased to state whether there are

any proposals under Government's consideration to effect economy in defence expenditure, particularly in the civil defence expenditure, without reducing the effectiveness and efficiency of the armed forces?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE DEVELOPMENT RESEACH AND (SHRI ARUN SINGH): Yes, Sir. A. review of the defence expenditure including that on civil defence expenundertaken in the diture is being light of the Prime Minister's directive regarding review of non-Plan expenditure.

Sino-Bhutanese talks on Demarcation of Boundary

## 1401. SHRI KAPIL VERMA: SHRI SHEO KUMAR. MISHRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that China is holding talks with for demarcation of border Bhutan between the two countries; and

(b) what is the Government of India's reaction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN); (a) Yes, Sir.

(b) Government of India have been following reports on the progress of the talks with interest.

#### Migration of Hindus from Pakistan

# 1402. SHRI LAL K. ADVANI: SHRI KAILASH PATI MISHRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether an estimate has been made of the damage done recently to Hindu shops, homes and temples in Pakistan;